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The Index is arranged alphabetically with the Subject Index separated and printed in the following order: Part I—Subject INDEX; Part II—Name INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the column numbers, as the case may be (Printed as, XIV 432-33).

Under every main heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions separated by the word "Debates" in italics.

All the Bills are alphabetically arranged under the main heading "BILL(S)".

Various bodies like Committees, Councils, Boards Corporations etc. are consolidated under the same Main Headings, i.e., "COMMITTEE(S)", "COUNCIL(S)", "BOARD(S)", "CORPORATION(S)" etc.

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways, e.g., "RAILWAY LINES", "RAILWAY TRAIN(S)", etc.

All the papers laid on the Table of the Lok Sabha are indexed only under the main heading "PAPERS LAID ON THE TABLE".

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:

A.M.	Adjournment Motion
B.O.H.	Business of the House
C.A.	Calling Attention to Matter of Urgent Public Importance
Consid.	Consideration stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
D.E.G.	Demands for Excess Grants
D.E.G. (R)	Demands for Excess Grants (Railways)
D.S.G.	Demands for Supplementary Grants
D.S.G. (R)	Demands for Supplementary Grants (Railways)
Dis.	Discussion
H.A.H. Dis.	Half-an-Hour Discussion

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M.	.	.	.	Motion
Q.P.	.	.	.	Question of Privilege
Pet.	.	.	.	Petitions
R.S.	.	.	.	Rajya Sabha
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November 13 to December 23, 1967
Kartika 22 to Pausa 2, 1889 (Saka)

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